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Fax:Srinagar: 0194-2506063(May-Oct.)

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
(Srinagar/Jammu)

Notification
Jammu, 4th of December, 2020

S.O 373 .- In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint Sh. Surjeet Sigh, Election Naib Tehsildar District Rajouri to be the Executive Magistrate who shall exercise all the powers of an Executive Magistrate within the territorial jurisdiction of his area.

By order of the Government of Jammu and Kashmir.

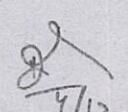
Sd/-
(Achal Sethi)
Secretary to Government

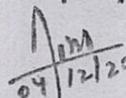
NO: LD(P)2008/Rajouri/01

Dated: 04 -12-2020.

Copy to the:-

1. Principal Secretary to Government, Home Department.
2. Principal Secretary to Government, Revenue Department.
3. Joint Secretary (J&K) Ministry of Home Affairs, Government of India.
4. Divisional Commissioner, Jammu/ Kashmir.
5. District Magistrate Rajouri. This is with reference to his letter No. JC/DMR/2020-21/7452-53 dated 15-10-2020.
6. General Manager, Government Press, Jammu for publication in an extra- Ordinary issue of the Government Gazette.
7. Shri Surjeet Sigh, Election Naib Tehsildar, District Rajouri.
8. SO Section, Department of Law, Justice and PA (W.7. S.C).
9. Concerned file.


(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer


04/12/20